

21.1.2011

O.A. No.191/2010

**Hon'ble Mr. Justice Alok Kumar Singh, Member (J)**

List revised. No body is responding for the applicant.

Sri S.K.Singh is present for respondents.

Any R.A. has also not been filed despite taking time. This O.A. is dismissed in default for non prosecution.

Member (J)

HLS/-

OR  
copy of order  
dated 21-1-2011  
for page  
281 2011